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Title : Resolution regarding approval of recommendations in 9th Report of Railway Convention Committee.

THE MINISTER OF RAILWAYS (SHRI LALU PRASAD): I beg to move:

"That this House approves the recommendations contained in Paras 49, 50, 51, 52, 53, 54, 55 and 56 of the Ninth Report of the Railway Convention Committee (2004), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 20th October, 2008. "

MR. SPEAKER: The question is:

"That this House approves the recommendations contained in Paras 49, 50, 51, 52, 53, 54, 55 and 56 of the Ninth Report of the Railway Convention Committee (2004), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 20th October, 2008. "

The motion was adopted.

...(Interruptions)

MR. SPEAKER: The Resolution is adopted.
